

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Liquidator of M/s Vee Ess Forgings Pvt Ltd  
Vs  
TATA Motors finance Ltd and Others

**MAIN PETITION NUMBER** : CP/1039/IB/2018  
**(IA/MA) APPLICATION NUMBERS**

IA/1402(CHE)/2024

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**ORDER**

Present: Mr. Krishna Dath, Ld. Counsel for Applicant/Liquidator.  
None for R1 and R2.  
Mr. Sudheer Ram, Ld. Counsel for R3.

Ld. Counsel for R3 submits that R3 has no objection as to the prayer made in the application.

Till date, no reply/response has been received from R1 and R2 despite service.

List the application for reply/hearing on **12.07.2024**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)